

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 208 OF 2015 &
IA NO. 345 OF 2015**

Dated: 5th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Gujarat Urja Vikas Nigam Ltd.

....Appellant (s)

Versus

ACB (India) Ltd. & Anr.

.... Respondent (s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Nimesh Kr. Jha for R.1

Ms. Suparna Srivastava a/w
Mr. S.R. Pandey (Rep.) for R.2

ORDER

Learned counsel for Respondent No.1 states that he will be filing a small note of submissions by 09.05.2016. He may do so after serving copy on the other side.

List the matter for further hearing on **25.05.2016.**

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson